

[ شری عبدالغلی قار — ادھیکھن  
مہوڈئے - میرا پوائنٹ آف آرڈر بہت  
سہیل تھا - ششی بھوشن جی میوری ہی  
طرح ہارت کے مریض ہیں، ابھی ہمیں  
انکی بہت ضرورت ہے - آج پہلا دن ہے،  
میں نے سردار سورن سنگھ کو انکی  
لڑاکو سہرت میں دیکھا ہے - میں فورن -  
منسٹر صاحب سے جاننا چاہتا ہوں - کیا  
آپ بتائیں گے، سیکڑوں کی طرح کہاں کہاں  
قومی جھنڈے کی مٹی پائی ہوئی ہے،  
گاندھی جی کی تصویر کو جلیا گیا ہے...  
[.....ویوڈھان]

**अध्यक्ष महोदय :** आज हर एक को क्या  
हो गया है ।

**SHRI HIMATSINGKA (Gooda) :**  
Is it true that a spokesman of the External  
Affairs Ministry made a sweeping and  
damaging and wholly irrelevant statement  
by drawing the analogy of Dalai Lama and  
Khan Abdul Ghaffar Khan ? Does this  
represent the official attitude of the Govern-  
ment in this respect ? Does the Govern-  
ment realise that a bad precedent has  
been created and the sanctity of the relation-  
ship between established governments  
has been outraged by this invitation ?

**SHRI SWARAN SINGH :** I do not  
know what statement is referred to by the  
hon. Member as having been made by  
any authoritative source. If some  
commentator or pressman or some other  
public had made that statement...

**AN HON. MEMBER :** It was made  
by a spokesman of your ministry.

**SHRI SWARAN SINGH :** No official  
spokesman has tried to draw any analogy  
with the visit of either the Dalai Lama or  
of Khan Abdul Ghaffar Khan. They are  
absolutely in a different category altogether  
and we should not mix up the two issues.  
If any body has done it, I would not sub-  
scribe to it; I would like to repudiate it.

**SHRI PILOO MODY :** Punish him.

**MR. SPEAKER :** Papers to be laid on  
the Table,

**DR. RAM SUHAG SINGH (Buxar) :**  
I have come to know that the papers relat-  
ing to Dr. Dharma Teja, the notes and  
orders in regard to the advancing of money  
to him and favours that were shown to  
him as well as the personal correspondence  
of various persons with him have been  
destroyed and are in the process of being  
destroyed by the Government because  
there is a likelihood of sensational  
disclosures. I would request you, Sir, to  
depute a committee to look into this matter  
because the entire Government is engaged  
in that business. (*Interruption*).

**SHRI KANWAR LAL GUPTA (Delhi  
Sadar) :** I support what Dr. Ram Subhag  
Singh has said. (*Interruption*).

**MR SPEAKER :** Papers to be laid on  
the Table.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN  
STATISTICAL INSTITUTE

**THE MINISTER OF STATE (SHRI-  
MATI NANDINI SATPATHY) :** On be-  
half of Shrimati Indira Gandhi, I beg to  
lay on the Table a copy of the Annual  
Report of the Indian Statistical Institute,  
Calcutta for the year 1968-69. [*Placed in  
Library. Sse No. LT-3691/70*]

NOTIFICATIONS UNDER THE NAVY ACT

**THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI  
NARENDRA SINGH MAHIDA) :** On  
behalf of Shri Jagjivan Ray. I beg to lay  
on the Table a copy each of the following  
Notifications (Hindi and English versions)  
under section 185 of the Navy Act, 1957 :—

- (i) The Naval Ceremonial, Condi-  
tions of Service and Miscel-  
laneous (Second Amendment)  
Regulations, 1970, published  
in Notification No. S. R. O.

- 199 in Gazette of India dated the 2nd May, 1970.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1970, published in Notification No. S. R. O. 201 in Gazette of India dated the 2nd May, 1970.
- (iii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations 1970, published in Notification No.S.R.O.209 in Gazette of India dated the 9th May,1970.
- (iv) The Naval Ceremonial, Conditions of Service and Miscellaneous (Forth Amendment) Regulations, 1970 published in Notification No. S.R.O. 229 in Gazette of India dated the 16th May, 1970.
- (v) The Navy Leave Regulations, 1970, published in Notification No. S. R. O. 285 in Gazette of India dated the 27th June, 1970.
- (vi) The Naval Ceremonial, Conditions of Service and Miscellaneous (Sixth Amendment) Regulations, 1970, published in Notification No. S. R. O. 329 in Gazette of India dated the 18th July, 1970.
- (vii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations 1970, published in Notification No. S. R. O. 330 in Gazette of Indian dated the 25th July, 1970. [*Placed in Library. S.e. No. LT—3692/70*]
- (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, published in Notification No. S. R. O. 309 in Gazette of India dated the 1st November, 1969.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970, published in Notification No. S. R. O. 1E in Gazette of India dated the 21st February, 1970,
- (iii) The Navy (Discipline and Miscellaneous Provisions) Frst Amendment Regulations, 1970 Published in Notification No. S.R.O. 126 in Gazette of India dated the 28th February, 1970. [*Placed in Library See. No. L.T.—3339/70*]

ANNUAL REPORT OF THE PERMANENT  
INDUS COMMISSION

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं स्थायी सिन्धु आयोग के 31 मार्च, 1970 को समाप्त हुए वर्ष के वार्षिक प्रतिवेदन की एक प्रति सभा-पटल पर रखता हूँ। [पंचालय में रख दिया गया। देखिए संख्या LT—3693/70]

ANNUAL REPORT ETC. OF THE BHARAT  
EARTH MOVERS LTD.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Bharat Earth Movers Limited, Bangalore, the year 1968-69 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon, under

I beg to relay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—